

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:618

ANSWERED ON:26.11.2012

DECLARATION OF NATIONAL HIGHWAYS

Joshi Shri Pralhad Venkatesh;Laguri Shri Yashbant Narayan Singh;Naranbhai Shri Kachhadia;Patle Kamla Devi ;Sukur Shri Jadhav Baliram

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the criteria fixed for declaration/ upgradation of any State roads or State highways as National Highway;
- (b) the State-wise details of the proposals received in this regard from various State Governments including those from the States of Chhattisgarh, Karnataka, Gujarat and Odisha and approved during the last three years and the current year;
- (c) whether some proposals for declaration of National Highways are lying pending with the Government despite fulfilling the set criteria;
- (d) if so, the details thereof along with the reasons therefor, State-wise and the time by which these pending proposals are likely to be cleared;
- (e) whether the Government has any mechanism to ensure the quality of roads declared as National Highways; and
- (f) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) The criteria fixed for declaration/ upgradation of any State roads or State highways as National Highway is at Annexure-I.
- (b) The State-wise details of the proposals received in this regard from various State Governments including those from the States of Chhattisgarh, Karnataka, Gujarat and Odisha and approved during the last three years and the current year are at Annexure-II and Annexure-III respectively.
- (c) and (d) Expansion of National Highway network is a continuous process and declaration of new National Highway is taken up from time to time depending upon requirement of connectivity, inter-se priority and availability of funds.
- (e) and (f) The development and maintenance of National Highways is a continuous process. Periodic assessments of the conditions of NHs are carried out by the executive agencies for taking up remedial measures. The National Highways in the country are kept in traffic worthy condition from time to time within the available resources based upon the assessment of their conditions depending upon traffic density and inter-se priority of works.